

(11/45)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.C.P. NO. 204/91 in  
O.A. NO. 1093/89

New Delhi this the 16th day of March, 1994.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Ramavtar Meena S/O Thandi Ram Meena,  
R/O Vill. & P.O. Kamalpura,  
Via Gudhachandraji,  
Distt. Sawai Madhopur,  
Rajasthan.

... Petitioner

By Advocate Shri B. L. Madhok for Shri B. S. Mainee

Versus

1. Shri Masih-Uz-Zaman,  
Secretary,  
Ministry of Railways,  
Rail Bhawan, New Delhi.

2. Dr. B. M. Banerjee,  
Chief Medical Superintendent,  
Central Hospital,  
Northern Railway,  
New Delhi.

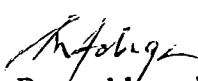
... Respondents

By Advocate Shri P. S. Mahendru

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

In view of the order passed on 15.3.1994 which  
was placed for our perusal, there is compliance,  
though belatedly. The explanation for the delay is  
accepted and these proceedings are dropped.

  
( S. R. Adige )  
Member (A)

  
( V. S. Malimath )  
Chairman

/as/